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Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Retiring Officer.

108 For election to Assembly (name of the House)
From Raghunathpur Constituency (Name of the Constituency)

Handwritten notes in Hindi:
Bharat (Kishan)
गुप्त / 30.12.11 (अ)
गुप्त
30.12.11

I Bikram Kunwar son/o Late Jagdish Kunwar Aged 40 years, resident of Phulwariya, P.S. Raghunathpur, Dist., Siwan(Bihar) (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

- (1) I am a candidate set up by B.J.P. (name of the political party) / am contesting as an Independent candidate.
- (2) Details of PAN and status of filling of Income tax return:

Sl.No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self	ANLPK 59570	2010-11	2,56,500/-
2	Spouse			
3	Dependent 1			
4	Dependent 2			
5	Dependent 3			

- (3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. IPC- 375,323,504,341,353 2. Arms Act-27 IPC-143,147,148,224,225 3. IPC- 364,307,452/32
(b)	Name of the court, Case No. and Date of order taking cognizance :	1. 20/2000 2. 36/2003 3. 87/2002
(c)	Details of Appeal(s) /Application(s) for revision (if any) filed against the above order(s)	N.A.

- (4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	N.A.
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	N.A.
(c)	Punishment imposed :	N.A.

Handwritten signature in blue ink.

(5) That I give herein below the details of the assets (movable and immovable etc). of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

Sl. No.	Description	Self	Spouse Sushma Kunwar	Dependent-1 Suruti Solanki	Dependent-2 Sirya Solanki	Dependent-3 Somaya Solanki
(i)	Cash in hand	25000/-	10000/-	5000/-	3000/-	2000/-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Rs. 1714/- 1. SBI Raghunath pur, Siwan 11834335085 Rs. 2004/- 2. SBI Raghunath pur, Siwan 31454353856 Rs. 33876/- 3. SBI Vidhansabha 10839460982	Rs. 15000/- 1. SBI Hanuman Nagar, Patna 10514330634	N.A.	N.A.	N.A.
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount	Rs. 50000/- Fixed Deposit SBI, Vidhansabha				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount	N.A.	Recurring Rs. 500/-	N.A.	N.A.	N.A.
(v)	Personal loan/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	N.A.	N.A.	N.A.	N.A.	N.A.
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of purchase and amount)	Scarpio BR19A-8625 Rs. 430000/- Innova BR29J-1001 Rs. 1100000/-	N.A.	N.A.	N.A.	Sentro, Car BR01A-1975 Rs. 320000/- Splendor (MC) BR1W-0125 Rs. 45000/-

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	N.A.	Gold-100 gm Rs.250000/- Silver 02 Kg. Rs. 104000/-	Gold- 20 gm Rs. 57000/-	Gold-20 gm Rs. 57000/-	N.A.
(viii)	Any other assets such as value of Claims/interest	315 Rifle 1,00,000/- 310882	DBBL Gun 15000/-	N.A.	N.A.	N.A.
(ix)	Gross Total value	Rs.1742594/-	Rs.405000/-	Rs. 62000/-	Rs. 60000/-	Rs. 367000/-

3. Details of Immovable assets:

(Note- 1. Properties in joint ownership Indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s)	Phulwariya Raghunath pur, Siwan	N.A.	N.A.	N.A.	N.A.
	Area (Total measurement in Acres)	2 Bigha 5 Katha	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of Land (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the land by way of development, construction etc.		N.A.	N.A.	N.A.	N.A.
	Approximate Current market value	Rs.250000/-	N.A.	N.A.	N.A.	N.A.
(ii)	<u>Non-Agricultural Land</u> Locations(s) Survey number(s)	N.A.	Phulwariya Raghunath pur, Siwan	N.A.	N.A.	N.A.
	Area (Total measurement in sq. ft)	N.A.	13 Katha	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of land (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the land by way of development, construction etc.	N.A.	N.A.	N.A.	N.A.	N.A.
	Approximate Current market value	N.A.	Rs.1,95000/-	N.A.	N.A.	N.A.

[Handwritten Signature]

(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	N.A.	N.A.	N.A.	N.A.	N.A.
	Built up Area (Total measurement in sq. ft.)	N.A.	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property.	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase	N.A.	N.A.	N.A.	N.A.	N.A.
	Any Investment on the property by way of development, construction etc	N.A.	N.A.	N.A.	N.A.	N.A.
	Approximate Current market value	N.A.	N.A.	N.A.	N.A.	N.A.
(iv)	Residential Building (including apartments) -Location(s) -Survey number(s)	Hanuman Nagar, Patna	Phulwariya Raghunath pur, Siwan	N.A.	N.A.	N.A.
	Built up Area (Total measurement in sq. ft.)	900 Sqr. ft.	1 Katha	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)			N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property.			N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase			N.A.	N.A.	N.A.
	Any Investment on the property by way of development, construction etc			N.A.	N.A.	N.A.
	Approximate Current market value	Rs.125000/-	Rs.450000/-	N.A.	N.A.	N.A.
(v)	Others (such as interest in property)			N.A.	N.A.	N.A.
(vi)	Total of Current Market Value of (i) to (v) above	Rs.375000/-	Rs.645000/-	N.A.	N.A.	N.A.

(6) I give herein below the details of liabilities/ dues to public financial Institutions and government:-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	SBI Raghunath pur, Siwan	N.A.	N.A.	N.A.	N.A.

	Name of Bank of F1 Amount outstanding Nature of loan	Pension Loan Rs.93000/- Kirsi Loan Rs.42000/-				
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	N.A.	N.A.	N.A.	N.A.	N.A.
	Any other liability		N.A.	N.A.	N.A.	N.A.
	Grand total of liabilities		N.A.	N.A.	N.A.	N.A.
(ii)	Government Dues: Dues to departments dealing With government accommodation	SBI Raghunath pur, Siwan Housing Loan Rs.73000/-	N.A.	N.A.	N.A.	N.A.
	Dues to departments dealing with supply of water	Rs.500/-	N.A.	N.A.	N.A.	N.A.
	Dues to departments dealing with supply of electricity	Rs.17000/-	N.A.	N.A.	N.A.	N.A.
	Dues to departments dealing with supply of telephones/mobiles	N.A.	N.A.	N.A.	N.A.	N.A.
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N.A.	N.A.	N.A.	N.A.	N.A.
	Income Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Wealth Tax Dues	Rs. 370/-	N.A.	N.A.	N.A.	N.A.
	Service Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Municipal/Property Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Sales Tax Dues	N.A.	N.A.	N.A.	N.A.	N.A.
	Any other dues	Car Loan Rs.800000/-	N.A.	N.A.	N.A.	N.A.
	Grand total of all Govt. dues	Rs.1025870/-	Rs. 200/-	N.A.	N.A.	N.A.

(7) Details of profession or occupation:

a. Self

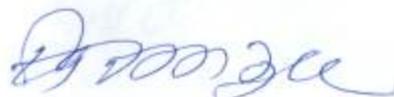
b. Spouse

(8) My educational qualification is as under:

(Give details of highest School/ University education with full form of the certificate/ diploma/ degree course)
(Name of the School/ College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE.

1.	Name of the candidate	SHRI BIKRAM KUNWAR
2.	Full postal address	Phulwariya, Ps. Raghunathpur, Siwan
3.	Number and Name of the constituency and state	108, Raghunathpur, Siwan, Bihar.
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.J.P.
5.	(a) Number of cases in which conviction order passed (order than those referred to in Form 26)	N.A.



	(b) Total no. of pending cases where the court(s) have taken cognizance	3				
6.	PAN of Sri Bikram Kunwar	year for which last Income Tax Return filed			Total Income shown	
	(a) Candidate- ABKOJ-59570	2010-11			Rs. 2,56,500/-	
	(b) Spouse	N.A.				
	(c) Dependents	N.A.				
6	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
A	Moveable Asset (Total value)	Rs.1742594/-	Rs.405000/-	Rs. 62000/-	Rs. 60000/-	Rs. 367000/-
B.	Immovable Asset	Rs.375000/-	Rs.645000/-	N.A.	N.A.	N.A.
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	N.A.	N.A.	N.A.	N.A.	N.A.
	(ii) Approximate Current Market Price of Asset(Total Value)	Rs.2117594/-	Rs.1050000/-	N.A.	N.A.	N.A.
7.	Liabilities					
	(i) Government dues (Total	Car Loan Rs.800000/-	Rs. 200/-	N.A.	N.A.	N.A.
	(ii) Loans from Bank, Financial Institutions and others (Total)	Rs.225870/-	N.A.	N.A.	N.A.	N.A.
8.	Highest educational qualification- B. Com. Previous					
	S.No.	Academic Qualification	Name of School/University	Year in which course was completed		
	1	High School	B.N. Collegiate, Patna	1971		
	2	I.Com	Commerce College, Patna Magadh University	1973		
	3	B.Com	Commerce College, Patna Magadh University			
(Give details of School/ University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)						

[Handwritten Signature]

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above.
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Raghunathpur this the day of December, 2011.


DEPONENT

- Note:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nomination.
 2. Affidavit should be shown before an Oath Commissioner or Magistrate or the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information in furnish in respect any item, either "Nil" or "Not applicable" as the case may be should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.